

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

4(ND)14

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.10.2018.**

NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. V/s. M/s. Karmyogi
Homes Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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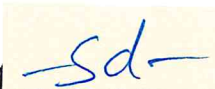
Present:


Mr. Shadam Farasat, Ms. Hafsa Khan, Advocates for the
Petitioner

Mr. Jayant Mehta, Mr. Anuj Shah, Mr. Rahul Kukreja
Advocates for the Respondent.

ORDER

The contempt petition also be listed along with the main petition on 14th
November, 2018 date already fixed.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)